NEW DELHI BENCH NEW DELHI

C. P. NO. 56(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Sh. Ambrish Kumar & Anr. V/s. M/s Sainitary & Allied Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

R S BHATIA PCS REPRESENTATION SIGNATURE

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ORDER

Ld. Counsel for the petitioner submits that he has received a request from the respondent's counsel for adjournment as he is in personal difficulty. The matter has been adjourned from time to time, at the request of both the parties on grounds of a possible settlement. Last opportunity is

being granted to the parties failing which the matter will be heard and

disposed of.

To come up on 2nd September, 2016.

(Ina Malhotra)

SdL

Member (Judicial)

(R Varadharajan) Member (Judicial)